

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process of Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF HEMA ENGINEERING INDUSTRIES LIMITED

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	AARADHYAM DEVELOPERS PRIVATE LIMITED
2.	Date of Incorporation of Corporate debtor	24 th November 2015
3.	Authority Under which corporate debtor is incorporated /Registered	Registrar of Companies, New Delhi Under the Companies Act, 2013
4.	Corporate Identity Number /Limited Liability Identity of corporate debtor	CIN: U70102DL2015PTC287782
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office: Flat No. B - 85, Pocket - B, LIG Flats, Nand Nagri, Delhi - 110093 Site office: Janhit Awaz Yojna, NH-91, Chaprolla, Near Lal Kuan, Ghaziabad – 201009 (U. P.)
6.	Insolvency Commencement date in respect of corporate debtor	10 th September 2021
7.	Estimated Date of closure of insolvency resolution process	8 th March 2021 (180 th day from the date of commencement of Insolvency resolution process)
8.	Name and Registration Number of Insolvency Professional acting as Interim Resolution Professional	Archana Singhal Registration No -IBBI/IPA-001/IP-P02036/2020-2021/13116
9.	Address and Email of the Interim Resolution Professional as registered with the Board	F-601, Mayurdhvaj Apartments, 60, I. P. Extension , Delhi - 110092 Email:- archanafca@gmail.com
10.	Address and Email to be used for Correspondence with the Interim Resolution Professional, if different from those given in serial number 9	Archana Singhal 118 Himvarsha Apartments, 103, I. P. Extension, Delhi-110092 Email:- cirp.aaradhyam@gmail.com
11.	Last Date of Submission of Claims	24 th September 2021
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Yes Allottees under Real Estate Project under Section 5(8)(f) of the Insolvency and bankruptcy Code, 2016
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. Mr. Vijay Kishore Saxena 2. Ms. Preeti Jaiswal 3. Ms. Meenu Goel
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:-	(a) Web Link:- https://ibbi.gov.in/home/downloads (b) 1. Name: Mr. Vijay Kishore Saxena Regn No.: IBBI/IPA-001/IP-P01766/2019-2020/12708

		E-Mail Id: vksaxena2159@gmail.com 2. Name: Ms. Preeti Jaiswal Regn No.: IBBI/IPA-001/IP-P00523/2017-2018/10948 E-Mail Id: capreetigoyal@gmail.com 3. Name: Ms. Meenu Goel Regn No.: IBBI/IPA-001/IP-P02260/2020-2021/13467 E-Mail Id: cameenugoel08@yahoo.com
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Notice is hereby given that the National Company Law Tribunal, Bench – III, New Delhi ordered the commencement of a Corporate Insolvency Resolution Process against **Aaradhyam Developers Private Limited** on 10th September 2021.

The creditors of **Aaradhyam Developers Private Limited** are hereby called upon to submit their claims with proof, on or before 24th September 2021 to the Interim Resolution Professional at the correspondence address mentioned against entry No.10 only.

The Financial creditors shall submit their claims with proof by electronics means only. All other creditors may submit claims with proof in person, by post or electronics means.

Submission of false or misleading proof of claims shall attract penalties.



Archana Singh
Interim Resolution Professional
For Aaradhyam Developers Private Limited

Place: Delhi
Date: 13th September 2021